

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S. TIP TOP FURNITURE PVT. LTD.

RELEVANT PARTICULARS

1	Name of corporate debtor	TIP TOP FURNITURE PVT LTD
2	Date of incorporation of corporate debtor	19/09/1994
3	Authority under which corporate debtor is incorporated / registered	RoC-Ernakulam
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U36109KL1994PTC008179
5	Address of the registered office and principal office (if any) of corporate debtor	4/704 FF NH KOTTAKKAL, EDARIKKODE P.O., MALAPPURAM, KL 676501, IN
6	Insolvency commencement date in respect of corporate debtor	Date of order 21/12/2021 (Date of receipt of Order 23/12/2021)
7	Estimated date of closure of insolvency resolution process	19/06/2022
8	Name and registration number of the insolvency professional acting as interim resolution professional	C J Davis IBBI/IPA-003/ICAI-N-00343/ 2021-2022/13660
9	Address and Email of the interim resolution professional, as registered with the Board	No. 23/1223, Chandy House, Golden gate, Rareeram Road, Anchangady, East Fort, Behind Selex Mall, Thrissur, Kerala, 680005 Mail ID: davistheip@gmail.com
10	Address and Email to be used for correspondence with the interim resolution professional	C J DAVIS, No. 23/1223, Chandy House, Golden gate, Rareeram Road, Anchangady, East Fort, Behind Selex Mall, Thrissur, Kerala, 680005 Mail ID : cirp.ttfpl@gmail.com
11	Last date for submission of claims	06/01/2022
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the TIP TOP FURNITURE PVT. LTD. on 21/12/2021. The creditors of TIP TOP FURNITURE PVT. LTD., are hereby called upon to submit their claims with proof on or before 06/01/2022 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date : 23/12/2021

Place: Thrissur

Name and Signature of Interim Resolution Professional

C J Davis



M/S. TIP TOP FURNITURE PVT. LTD. and others

WUOLAH

11/13/2011

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